

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**Dated: 17.06.2020**

## **NOTICE**

**Please take notice that the following matter as indicated below, listed on 18.06.2020 at 10:25 AM in the Court - II will be taken up at 01:00 PM.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 1510 of 2019	Srikanth Dwarakanath Liquidator of Surana Power Ltd. Vs. Bharat Heavy Electricals Ltd.	Puneet Singh Bindra	Punit Dutt Tyagi

**Copy to: -**

- 1. Notice Board**
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**By the order of Hon'ble Acting Chairperson**

**-sd/-**

**Registrar**